

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

45. C.P. 259/(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2023**

NAME OF THE PARTIES: Ganesh Ruia&Anr

V/s

Agarwal Properties Private Limited

Section: 241(1), Sec. 242(4) of Companies Act, 2013

ORDER

Counsel, Pranav Avhad appeared for the Applicant through VC and Counsel, Gayatri Sharma appeared for the Respondent. It has been pointed out that application for consolidation of connected cases pending in Court No. IV is listed before the Hon'ble President on 01.12.2023, accordingly, list this matter for further hearing on **15.12.2023.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

09.11.2023
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)